

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO. 682
TO BE ANSWERED ON 6TH FEBRUARY, 2018

ACCIDENT INSURANCE SCHEME FOR FISHERMEN

682. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the details of the central share pending with the Government to be released to the State of Kerala under the Accident Insurance Scheme for fishermen;
- (b) whether the Government has decided to release the said funds; and
- (c) if so, the time by which the said fund is likely to be released by the Government?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRIMATI KRISHNA RAJ)

(a) to (c) : The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare under the component on Group Accident Insurance Scheme for fishermen of the National Scheme of Welfare of Fishermen has released a sum of Rs. 83.32 lakh to the Government of Kerala for insurance to active fishermen in the State. The central share is released based on the proposal submitted by the State Government and the details of central share released and fishermen insured during the past three years are as below:

Sl No	Financial Year	Fishermen of Kerala Insured	Central Funds Released (Rs. in lakh)
1	2013-14	2,50,000	35.00
2	2014-15	2,36,310	23.95
3	2015-16	2,37,501	24.37

The Director of Fisheries, Government of Kerala has reported that during 2016-17, there were 2,36,300 beneficiaries in the Group Accident Insurance Scheme and the central share for this purpose is estimated at Rs 24.03 lakh for which the Government of Kerala has not submitted the proposal.
